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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

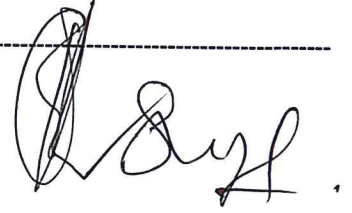
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/BB/2017	-	Admission	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. Dr. K.S. Ravichandran
KSR & CO Company Secretaries,
S. Jayalakshmi Advocate



PCS for petitioner is present. Counsel for respondent is also present. PCS has filed a memo along with annexures. Counsel for respondent requested time to file reply to the documents filed today.

During hearing, the Tribunal feels that the matter can be amicably settled by the Company as well as the Bank. PCS agreed for further discussion with the Bank officials to find out a suitable settlement with the respondent. AGM of the Bank is also present.

Time granted till 13.10.2017.



MEMBER (J)



MEMBER (T)